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SLP(C)No. 6812-6813 OF 2005

ITEM No.MM-4

Court No. 1

SECTION XIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.6812-6813/2005
(From the judgement and order dated 22/02/2005 in OJC 13338/01
and Misc. Case 2460/02 of The HIGH COURT OF ORISSA AT CUTTACK)

ORISSA POWER GENERATION CORP. LTD.

Petitioner (s)

VERSUS

ORISSA ELECTRICITY REG. COMM. & ORS.

Respondent (s)

(With prayer for interim relief)

Date : 31/03/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR
HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner (s)

Mrs. Shiraz Contractor Patodia,Adv.

For Respondent (s)/

Caveator(s)Mr. Raj Kumar Mehta,Adv.

UPON being mentioned by the counsel the Court made the following

O R D E R

List on 11th April, 2005.

(D.P. WALIA)
COURT MASTER

(RADHA R. BHATIA)
COURT MASTER